

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 311 OF 2022

IN THE MATTER OF:

Dr. Jeet Singh Yadav

.....APPLICANT

VERSUS

Govt. of NCT of Delhi

....RESPONDENT

AMENDED MEMO OF PARTIES (As per order dated 25.10.2024)

Dr. Jeet Singh Yadav

....APPLICANT

VERSUS

I. Government of NCT of Delhi

Through Chief Secretary,
Government of New Delhi, Delhi Secretariat, IP Estate, New Delhi
Email: csdelhi@nic.in

Respondent no.1

II. Commissioner

Municipal Corporation of Delhi,
Dr. S.P. Mukherjee Civic Center, JLN Marg, New Delhi
Email: commissioner@mcd.nic.in

Respondent no.2

III. Delhi Development Authority,

Through Commissioner,
4, Mahatma Gandhi Road, IP Estate, New Delhi
Email: pcdda_hort@dda.gov.in

Respondent no.3

IV. Delhi Jal Board

Through Chief Executive Officer,
Varunalaya, Phase-II, Karol Bagh, New Delhi-110055
Email: ceodelhi.djb@nic.in

Respondent no.4

V. State Wet Land Authority,

Through Member Secretary,
Wetland Authority Department of Environment,
Govt. of N.C.T of Delhi "C" Wing, 16th Level, Delhi Secretariat,
I.P. Estate, New Delhi-110002
Email: ceodpgsenv.delhi@nic.in

Respondent no.5

VI. Delhi Pollution Control Committee,

4th and 5th Floor, ISBT Building, Kashmere Gate, Delhi-110006
Email: chdpcc@nic.in/ srscitdpcc.delhi@nic.in

Respondent no.6

VII. Deputy Commissioner, West Delhi (Mundka),

Office of District Magistrate Kanjhawala Delhi.
Email: dcnw@nic.in

Respondent no.7

VIII. Delhi State Industrial & Infrastructure Development Corporation Ltd.(DSIIDC)

Through Managing Director,
N-Block, Bombay Life Building,
Connaught Circus, New Delhi – 110001
Email: support@dsiicd.org

Respondent no.8